

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21.12.2020 at 2.30 P.M  
THROUGH VIDEO CONFERENCING**

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : MA/99/2019 IN CP/55/IB/2018**  
**PETITION NUMBER : TCP/225/2017**  
**NAME OF THE APPLICANT : Regional Provident Commissioner - 1 Tirunelveli**  
**NAME OF THE RESPONDENT : G. Gunasekaran**  
**UNDER SECTION : 33(2) of IBC**  
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**ORDER**

Due to paucity of time, this matter is adjourned to **02.02.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

MS